NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) -125 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s. Alankar Chemicals Pvt. Ltd. with M/s Gayatri Polyrub Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anil Singh, Advocate for Petitioner

ORDER

Present none.

In the interest of justice, adjourned to 26th October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)